

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(16) C.P. (IB)-724-(MB)/2019

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.07.2019**

NAME OF THE PARTIES: Vijaya Bank
V/s
M/s Matoshir Laxmi Sugar Co-Generation Industries
Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. None present.
2. The Petitioner is directed to intimate the next date of hearing to the Respondent and file Affidavit of service along with tracking report.
3. Matter is listed for hearing on **11.09.2019**.

Sd/-

**M.K. SHRAWAT
Member (Judicial)**

01.07.2019
Aah=